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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. DR K.S. RAVICHANDRAN PCS for Petitioner
KSRKS.

2. R. VIDHYASANKAR } Counsel for Respondent
R. ASHOK KUMAR }

ORDER

Counsel for Petitioner present. Counsel for Respondent present. Petitioner's counsel already submitted arguments. Counsel for respondent prayed for time for making submissions since his senior counsel could not attend this Tribunal today as he is held up at NCLAT, New Delhi. Considering the request, time is enlarged.

Put up on 04.09.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)